IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK

Original Application No. 223 of 1994

Date of Decision: 22.4.1994

Narendra Kumar Behera   Applicant(s)

Versus

Union of India & Others   Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? No

2. Whether it be circulated to all the Benches of the No
   Central Administrative Tribunals or not ?

_____   22.4.94

MEMBER (ADMINISTRATIVE)   VICE-CHAIRMAN
    22 APR 94

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH:CUTTACK

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Narendra Kumar Behera   Applicant

                        Versus

Union of India & Others   Respondents

For the applicant   Mr.R.B.Mohapatra,
                                 Advocate

For the respondents   Mr.Ashok Mishra,
                                 Sr.Standing Counsel
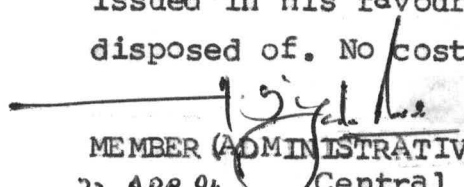   (Central)

C O R A M:

    THE HONOURABLE MR.K.P. ACHARYA, VICE - CHAIRMAN

                    AND

    THE HONOURABLE MR.H.RAJENDRA PRASAD, MEMBER(ADMN)

                    JUDGMENT

MR.K.P. ACHARYA, VICE-CHAIRMAN: We have heard Mr.R.B.Mohapatra, learned
    counsel for the petitioner and Mr.Ashok Mishra, learned
    Senior Standing Counsel.

    2.   We did not think it fit and proper to keep this
    matter unnecessarily pending. The petitioner was working
    temporarily as E.D.B.P.M. of Jagannathpur Branch Office
    in account with the Balianta Sub-Office owing to the fact
    that the permanent incumbent Shri Sudarshan Behera was
    involved in a case of murder and ultimately acquitted.
    Shri Sudarsan has been reinstated to service and consequently
    the petitioner is out of job. As prayed for by Mr. S.B.
    Mohapatra, learned counsel for the petitioner, we would
    direct that the case of the petitioner ShriNarendra Kumar
    Behera be considered for the post of E.D.B.P.M. in any
    other post office within the circle along with others
    and if he is found to be suitable order of appointment be
    issued in his favour. Thus the application is accordingly
    disposed of. No costs.

MEMBER (ADMINISTRATIVE)   VICE-CHAIRMAN
22 APR 94   Central Administrative Tribunal
               Cuttack Bench Cuttack
               dated the 22.4.1994/ B.K. Sahoo